

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
STARRED QUESTION NO. 14
ANSWERED ON 2ND FEBURARY, 2017

NEW GUIDELINES FOR TAXI AGGREGATORS

*14. SHRI PRALHAD JOSHI:

SHRI KAUSHAL KISHORE:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the Government has laid down operational guidelines for the transport industry including tourist and radio taxi/cab aggregators, e-rickshaw and if so, the details thereof;

(b) if not, the reasons therefor along with the time by which the said guidelines are likely to be laid down; and

(c) whether under the new policy, the app based cab aggregators may be required to validate their algorithms for surge pricing through standardization testing and quality certification and if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI PON. RADHAKRISHNAN)

(a) to (c) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF THE LOK SABHA STARRED QUESTION NO. 14 ANSWERED ON 02.02.2017 ASKED BY SHRI PRALHAD JOSHI AND SHRI KAUSHAL KISHORE REGARDING NEW GUIDELINES FOR TAXI AGGREGATORS.

(a) & (b) The Ministry of Road Transport & Highways had constituted a Committee to look into the various permits and formulate a draft scheme. The Committee submitted the report proposing taxi policy guidelines to promote urban mobility in the month of December, 2016. The report has been accepted by the Government. Copy of the report framed on the basis of the report is available on the website of the Ministry of Road Transport & Highways (www.morth.nic.in). It has been shared with the States. The report has also been submitted to the Hon'ble Delhi High Court.

(c) The Committee had recommended that algorithm used for distance and fare calculation etc. should be checked and validated for accuracy. The quality of the software applications should be audited by Standardization, Testing and Quality Certification (STQC) or any other agency authorized by the Ministry of Electronics and Information Technology.
